Annexure 5

Name of the corporate debtor: Bhadreshwar Vidyut Private Limited; Date of commencement of CIRP: 18th October, 2022; List of creditors as on: 15th June, 2023

List of operational creditors (other than Workmen and Employees and Government Dues)

List of operational creditors (other than Workmen and Employees and Government Dues) Details of claim received Details of claim admitted														
Sl No	Name of Creditor	Date of receipt	Amount claimed	Amount Admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	party		Amount of contingent claim	Amount of any mutual dues,that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks
	BHEL	16-Jan-23	88,94,93,206	1	Operational Dues	-	-	No	-	88,94,93,205	-	-	-	Note 4
2	GETCO	09-Nov-22	71,96,49,348	71,96,49,348	Operational Dues	-	-	No	-	-	-	-	-	Note 1
	Enexio Power Cooling													
	Solutions India Pvt.													
3	Limited	15-Dec-22	50,55,47,789	1	Operational Dues	_	-	No	_	21,21,44,375	_	29,34,03,413	_	Note 3
	BEE Electric Private		, , ,		1					, , ,		, , ,		
4	Limited	01-Nov-22	23,02,66,026	25.11.565	Operational Dues	_	_	No	_	-	_	22,77,54,461	-	
	RL Steel	14-Dec-22			Operational Dues	_		No	-	19,59,98,527	_	-	_	Note 2
	Visaka Industries	15-Apr-23	15,02,93,327		Operational Dues	_		No	-	15,02,93,326	_	_	_	Note 5
	Spectrum Dyes and	<u> </u>	, , ,		1				1	, , ,				1
	Chemicals Private													
	Limited	15-Nov-22	7,45,80,677	3.67.51.217	Operational Dues	_	_	No	_	_	_	3,78,29,460	_	
	Vimal Coal	23-Dec-22	7,26,87,418		Operational Dues	_		No	 _	_	_	1,47,17,866		+
	JMV Exports	14-Nov-22	6,63,90,639		Operational Dues	_		No	-	_	_	1,31,96,585		
	HAQ Steels Private	111101-22	0,00,00,000	5,51,74,00 1	Speranonai Dues	+	+	1	 	-	-	1,01,70,000	<u> </u>	+
	Limited	16-Jan-23	6,21,06,999	6 21 06 999	Operational Dues	_	_	No	_	_	_	_	-	
	HAQ Steels & Metaliks	10-jan-23	0,21,00,777	0,21,00,777	Operational Dues			140	1	_	_			1
	Limited	16-Jan-23	4,35,43,257	4,35,43,257	Operational Dues	_	_	No		_	_	_	-	
	Madura Industrial	10-jan-23	4,33,43,237	4,33,43,237	Operational Dues	-	-	INO	 	-	-			1
	Textiles Limited	16-Jan-23	4,13,13,508	1 12 12 500	Operational Dues		_	No						
	Century Textiles and	10-jan-23	4,13,13,306	4,13,13,306	Operational Dues	_	_	INO	<u> </u>	-	-	-		
	Industries Limited	21-Jan-23	3,14,69,659	2 14 60 650	Operational Dues			No	_					
	Sumeet Industries	21-Jan-23 21-Nov-22	3,04,53,673		Operational Dues			No	 	-	-	1,64,83,597		1
	JB Ecotex	13-Jan-23			Operational Dues			No	_	-	-	1,04,03,377		1
	Filatex India Limited	16-Jan-23	1,77,33,945		Operational Dues	_		No	 	_				
	Chandan Steel (HT no	10-jan-23	1,77,33,743	1,77,33,743	Operational Dues	_	_	140	 	_	_			1
	37412)	09-Dec-22	1,71,10,128	1 52 12 660	Operational Dues	_	_	No	_		_	18,97,468	_	
	Chandan Steel (HT no	07-DCC-22	1,71,10,120	1,32,12,000	Operational Dues			140		_	_	10,77,400		
	38502)	09-Dec-22	1,63,39,841	1 44 90 012	Operational Dues	_	_	No	_	_	_	18,49,829	_	
10	00002)	0) Bec 22	1,00,00,01	1,11,70,012	Operational Dues			110				10/17/027		
19	Ashapura Construction	14-Nov-22	70,24,787	70.24.787	Operational Dues	_	_	No	_	_	_	_	_	
	Indian Steel	111101 ==	. 0,=1,. 0.	. 0,21,101	o perational 2 des			- 10						
	Corporation Limited													
	(ISCL)	09-Jan-23	49,89,077	44.21.918	Operational Dues	_	_	No	_	_	_	5,67,159	_	
	()	,.	.,,.	, ,, ,	1				1			-,-,		1
21	Shubhlakshmi Polysters	15-Mar-23	5,43,41,670	5,43,41,670	Operational Dues	_	_	No	_	-	_	_	-	
	Gujarat Polyfilms	13-Jan-23			Operational Dues	_		No	-	_	_	_	-	1
	Gujarat Sidhee	14-Mar-23			Operational Dues	_	_	No	-	_	_	_	-	1
24	Borosil Renewables	19-Jan-23			Operational Dues	-	-	No	-	-	-	48,21,210	-	
25	Shubhlaxmi Polytex	15-Mar-23			Operational Dues	-	-	No	-	-	-	-	-	
	CEAT Limited	13-Jan-23			Operational Dues	-	-	No	-	-	-	-	-	
	Kajaria Vitrified Private	,												
27	Limited	19-Jan-23	10,94,594	2,52,315	Operational Dues	-	-	No	_	-	-	8,42,279	-	
28	Chaturvedi & Co.	09-Nov-22			Operational Dues	-	-	No	-	- 1	-	-	-	
	CKEE Engineering P				_	İ								
	Ltd	09-Nov-22	2,50,000	2,50,000	Operational Dues	-	-	No	-	-	-	-	-	
	Madhu Silica Private													
	Limited	21-Jan-23	2,31,620	2,31,620	Operational Dues		-	No	-		-	-	-	<u>L</u>
	V M Thacker &													
	Associates	13-Jan-23	1,00,000	1,00,000	Operational Dues			No	-	<u> </u>	-	-	-	<u> </u>
	V. Murugadas &													
	Associates	03-Jan-23			Operational Dues			No		<u> </u>	-	-		<u> </u>
	Dev Travels	09-Mar-23	,		Operational Dues			No	-	-	-	-		
	Sanjay Vasantlal Gajjar	02-Nov-22	,		Operational Dues			No	-	-	-	10,500		
	Lehri Caterers	23-Jan-23	51,416	51,416	Operational Dues	-	-	No		-	-	-		
	M K Madhavan &													
	Associates	03-Jan-23			Operational Dues			No	_	-	-			
	Alok Computers	01-Nov-22	· · · · · · · · · · · · · · · · · · ·		Operational Dues	-		No	-	-	-	4,130	-	
	Solutions Services	02-Nov-22			Operational Dues	-	-	No	-	-	-	-	-	
	Total		3,37,92,25,522	1,31,79,18,132		_	-			1,44,79,29,433	-	61,33,77,957	-	

Notes:

- 1. Getco has set-off an amount of INR 51.4 Crore through the invocation of bank guarantee. The invocation of bank guarantee amounting to INR 47.03 Crore is a subject matter of ongoing litigation before the Hon'ble Gujarat High Court (Case no. R/SCA/10050/2022). Final decision rendered in this litigation may result in revision of GETCO's claimed/admitted amount.
- 2. There is an ongoing case filed by RL Steel in the High court for the amount claimed of INR 19.59 Crs. Since the IRP cannot adjudicate on matters, the said amount has been considered as contingent claim.
- 3. There is an ongoing case against Enexio in the High court for the principal and interest amount amounting to INR 21.21 Crs. Since the RP cannot adjudicate on matters, the said amount has been considered as contingent claim.
- 4. There is an ongoing case against BHEL in the High court for the arbitration award amounting to INR 88.95 Crs. Since the RP cannot adjudicate on matters, the said amount has been considered as contingent claim
- 5. There is an ongoing case against Visaka in the High court amounting to INR 15.03 Crs. Since the RP cannot adjudicate on matters, the said amount has been considered as contingent claim
- 6. The RP is entitled to re-assess/ re-verify the claims filed by the creditors of BVPL if the same is deemed necessary for the accurate determination of claims against BVPL.